

CIRCULAR

Subject: Prevention of the spread of Coronavirus Disease (COVID 19)

Further to this office Circular dated 3rd March 2020 on the subject, it has been decided to introduce following preventive measures to be complied by all the scheduled airlines, with immediate effect:

1. Disinfection of aircraft

- All aircraft shall be subjected to Deep-Cleaning and disinfection at least once in 24 Hrs.
- All aircraft shall be subjected to disinfection during transit halts when there are no passengers on board. In case transit passengers are on-board, at least the lavatories and the galleys shall be disinfected.
- All the aircraft operating international flights shall be subjected to Deep-Cleaning and disinfection, upon arrival in India.

Note: Cleaning and disinfection of the aircraft shall be done by using substances suitable for aviation use. Suitability of the substances should be checked against the aircraft manufacturers' documentation.

- All aircraft shall be equipped with hand sanitizers in sufficient quantity and placed in common areas such as lavatories/ galleys. Hand sanitizers shall be kept away from the source of heat or ignition. Availability of soap in the lavatories shall also be ensured.
- All aircraft shall be equipped with one or more Universal Precaution Kit(s). Such kit(s) should be used to protect crew members who are assisting potentially infectious cases of suspected CoViD-19 and in cleaning up and correctly discarding any potentially infectious contents.

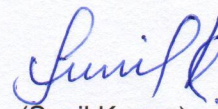
2. Crew Members

- All crew members shall be provided with suitable Personal Protective Equipment (PPE) in sufficient quantity for use during passenger interaction.
- All crew members should be advised to keep the passenger interaction to the minimum.

3. Airline Operator

- All the airlines are advised to issue detailed Do's & Don'ts, which shall be displayed at prominent places for information to passengers and staff members.
- The airlines may issue guidelines to the crew and ground handling staff to minimise public interaction.
- The airlines may designate teams for supervision/ random checks for ensuring compliance.

The above is for strict compliance by all concerned.


(Sunil Kumar)

Deputy Director General
For Director General of Civil Aviation

To: All Scheduled Airlines